

आयकर अपीलीय अधिकरण, हैदराबाद पीठ में  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD BENCHES "A", HYDERABAD**

**BEFORE**

**SHRI LALIET KUMAR, HON'BLE JUDICIAL MEMBER  
AND  
SHRI MANJUNATHA G, HON'BLE ACCOUNTANT MEMBER**

<b>Sl. No</b>	<b>ITA No</b>	<b>Assessment Year</b>	<b>Appellant / Assessee</b>	<b>Respondent</b>
1	648/Hyd/2022	2018-19	Smt. Jhansi Rani Boppana, Hyderabad.  PAN : AEZPB1917Q	The Assistant Commissioner of Income Tax, Central Circle – 2(3), Hyderabad.

Appellant by	:	Shri P. Murali Mohan Rao, C.A
Respondent by	:	Shri Shakeer Ahamed, Sr.AR
Date of Hearing	:	19.06.2024
Date of Pronouncement	:	20.06.2024

**ORDER**

**PER SHRI LALIET KUMAR, J.M :**

This appeal filed by assessee for the assessment year 2018-19 arises against the order of the Commissioner of Income Tax (Appeals) – 12, Hyderabad dated 21.09.2022, pursuant to order passed by the Assessing Officer under section 153A of the Income Tax Act, 1961 (in short, “the Act”).

2. At the time of hearing, the learned counsel for the assessee, Shri P. Murali Mohan Rao, referring to the grounds of appeal filed along with the Memorandum of Appeal submitted that since the assessee has got relief from the Assessing Officer while passing consequential order in pursuant to the order of Id.CIT(A), the grounds raised by the assessee challenging various additions becomes infructuous and hence, the assessee wish to withdraw the captioned appeal. The Id. DR for the Revenue, Shri Shakeer Ahamed, has no objection for the withdrawal of appeal filed by the assessee. Therefore, considering the request of the learned counsel for the assessee, the captioned appeal is dismissed as withdrawn.

3. In the result, the appeal of assessee is dismissed.

Order pronounced in the Open Court on 20<sup>th</sup> June, 2024.

**Sd/-**

**Sd/**

<b>(G. MANJUNATHA ) ACCOUNTANT MEMBER</b>	<b>(LALIET KUMAR) JUDICIAL MEMBER</b>
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Hyderabad, dated 20<sup>th</sup> June, 2024.

***TYNM/sps***

Copy to:

S.No	Addresses
1	Smt. Jhansi Rani Boppana, Hyderabad, C/o.P.Murali & Co., Chartered Accountants, 6-3-655/2/3, Somajiguda, Telangana - 500082.
2	The Assistant Commissioner of Income Tax, Central Circle - 2(3), Hyderabad.
3	PCIT, (Central), Hyderabad.
4	DR, ITAT Hyderabad Benches
5	Guard File

*By Order*